## Release of Prisoners under Miisa in West Bengal

- •831. SHRI NIREN GHOSH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have received representations from some Members of Parliament to the effect that the West Bengal Government have not acted upon the judgment of the Supreme Court in the matter of release of political prisoners detained under MISA:
  - (b) if so, what are the details thereof; and j
- (c) what is Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI UMASHANKAR DIKSHIT): (a) to (c) Letters from some Members of the other House have been received protesting against orders of detention being made in respect of persons who had been released consequent upon the judgment of the Supreme Court declaring section 17A of the Maintenance of Internal Security Act as unconstitutional. The question whether any such person requires to be detained is for the competent authorities to decide according to law and the legality of some detentions made in these circumstances has been challenged in courts and the cases are now sub judice.

## Savings in the Ministry of Home Affairs Expenditure

- \*832. SHRI SHYAMLAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) out of 400 crores of Rupees proposed to be saved by Centra] Gov. ernment because of present financial stringency, what has been the cut in so far as the Ministry of Home Affairs is concerned;
- (b) how much out will be eifected In respect of plan items and what would be saving on non-plan items;

- (c) the details of the schemes/Projects proposed to be deferred on account of this cut ;atid
- (d) when will such schemes|Pro-jects be taken up for implementation and the percentage of increase in cost because of the time-lag in implementation?

THE MINISTER OF HOME AF FAIRS (SHRI UMASHANKAR DIKSHIT): (a) Rs. 1202.19 lakhs, Sir.

- (b) Cut on Plan items is Rs. 456.10 lakhs and savings in Non-Plan items is Rs. 746.09 lakhs.
- (c) The following schemes of the Delihi Administration have been deferred to the fifth 5 year plan:—
  - 1. Compost making plant.
  - 2. Loan to Ajudhya Textile Mills.

The other Schemes relating to Delhi Administration will be slowed down.

(d) The deferred Schemes pertaining to Delhi Administration will be taken up in the Fifth Five Year Plan. It is difficult to make a precise assessment of the percentage of increase in cost that may be caused by deferment.

## Report from the Governor of Bihar against Bihar Ministers

\*833. SHRI M. KAMALANATHAN: SHRI J. P. YADAV: SHRI K. C. PANDA: SHRI DEBANANDA AMAT: SHRI LOKANATH MISRA: SHRI MONORANJAN ROY

Will the Minister of HOME AF-I FAIRS be pleased to state:

- (a) whether Government have recently received any report from the Governor of Bihar against any Bihar Ministers;
- (b) whether the Governor of Bihar wrote to the Central Government for imposition of President's rule in the State; and